## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

**UNDER SECTION** 

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel for 23

## ORDER

Counsels for Petitioner present. Counsel for R2 and R3 present. Counsel for the Petitioner submitted that the name of the Company has been struck off from the Register of Companies by the concerned Registrar; steps are being taken to restore the name and prayed for time. At request, time is enlarged. Put up on 05.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk